

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10179 of 2024- DB

(Arising out of Order in Appeal MUN-CUSTM-000-APP-474-22-23 dated 12/08/2022 passed by Commissioner of CUSTOMS (Appeals)-AHMEDABAD)

MUSCLE HOUSE I PRIVATE LIMITED

10168 First Floor Main Gurudwara Road Karol Bagh,
New Delhi, Delhi- 110005

.....Appellant

VERSUS

**Commissioner of Central Excise and Service Tax –
Mundra Customs**

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch Gujarat- 370421

.....Respondent

APPEARANCE:

Shri Vikash Mehta, Consultant for the Appellant
Shri Sanjya Kumar & Shri Prashant Tripathi Superintendent (AR) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 21.10.2024/21.11.2024
DATE OF DECISION: 04.12.2024

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10986 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**